OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

ORDER

in partial modification to this office earlier Order No. 1317/35008is127/Committee/Baz./PDJ West/2022 dated 09.12.2022, the following committees of West Distript, Tis Hazari Courts, Delhi are re-constituted as under with immediate effect :

An	Name of the committee	Name of the Officer	Designated as	Concerned Branck
	Committee for redressal of concerns of Riembers of the Bar Association at the Destrict	Sh. Virender Kumar Bansal, Principal Judge, Fermily Corst (West) ACI/CCI/ARG (West) President of the Distinct Bar Association, THC The Secretary of the Dissict Bar Association, THC Executive Chairman, Bar Council of Delbi.	Chairperson Convenor Member Member Member Member	Administration Branch
	Wiless Postection Committee	Principal District & Sessions Judge (West) Deputy Commissioner of Police, West District Chief Public Prosecutor, West District, Tis Hazzer Courts, Delhi.	Chairperson Maggber Member Secretary	General Branch
-	To work out the modulities of implication of discenses contained in Para 17 of Writ Pention (Civil) No.2162/2015 titled Shri 11.v. Konne & Others for facility Tis Tiscan Course & Others for facility and convenience of tracking such skeponts and their periodic renewals.	Sh. Dinesh Bhatt, District Judge (Commercial Court)-01 Sh. Ajay Gulati-I, ADJ-02 ACI/CCI/ARC (West) District Nazir (West)	Chairperson Member Member Member	LAC Brench
	Nob Commutee of Support Person for aching Voluceable Witnesses	Ms. Aukita Lal, ASJ(PTSC)(RC)-01 Screenay, DLSA Ms. Noeiam Narme, Addl. PPIRCC Incharge from DCW (Mobe: 9850791655) (ential: noeiamdew@gmiil.com) Ms. Shashi Bala, ACP(PC,W Cell, Kirti Nager, Delhi (Mob: 977384/R76) (ential: acpenneell@g.miil.com)	Chairperson Member Member Member	General Branch
	Fis classe Committee	Ms. Homsni Malhotra, District Judge (Commercial Court)-02 Sh. Msnish Khurans, ASJ-04 ACJ/CCI/ARC (West) Sh. Bajinder Siegh, A.O. (West)	Chairperson Member Member Member Member Member	General Branch
6	Internal complaints committee dealing with complaints with regard to Sexual District, and women against the women comployees of West District, TEK		Chairperson Member Member Member Member	Administration Brench



	S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
	7	Grievances Rechestral Committee to look into complaints of Staff, Litigants and Public Persons	Sh. Ajay Gulati-I, ADJ-02 Chief Metropolitan Magistrato (West) Senior Civil Judge-cum-RC (West) Ms. Manmeet Kaur, Branch Inchange, General Branch	Chairperson Member Member Member	General Branch
	8	Staff Grievance Redressal Committee to look into the request and suggestions? grievances of grievances of all the employees of West District, Tis Hazari Courts, Delhi	Sh. Vireader Kumar Bensel, Principal Jodge, Pennily Court (West) Ms. Routhi Aggraval Asseni, ASI(FISC) (POCSO)-02 Chief Menopolitun Magistrate (West) Senior Civil Judge-cum-RC (West) Sh. Dinesh Sapara, Branch Incharge, Administration.	Chairperson Member Member Member Member	Administration Branch
	1)	Committee to consider matters relating to welfare of Judicial Officers	Sh. Virender Kumsr Beesal, Principal Judge, Family Court (West) Mrs. Ruchi Aggarwal Asmni, ASJ(FTSC) (POCSO)-O2 ACJ/CCJ/ARC (West)	Chairperson Member Member	Judicial Branch
	10	ii) Arrears Committee to fix targets for disposal of identified enses, to formulate guidelines for expeditions disposal of cases particularly old cases, to propose constructive suggestions for speedy disposal of targets fixed and to constantly monitor disposal of such cases.	(Commercial Court)-01 Sh. Ajay Gulati-I, ADJ-02 Sh. Vishal Singh, ADJ-03 Chief Metropolitan Magistane (West)	Chairperson Co-chsirperson Member Member Member Member	Judicial Branch
		(ii) To constantly monitor the disposal of S and 10 years old cases.			
4	н	For using new Web Portal known as Government e-Marketplace (GeM) of West District	Sh. Sunil Kumar Sharma, ASJ-09	<u>Rofe</u> Primary user Secondary user	General Brunch
	-		Sh. Raj Kumar Aroru, Sr. J.A., West District	Buyer(s)	
			Sh. Raj Kumar Aroen, Sr. J.A., West District	Consignee(s)	
		-	Administrative Civil Judge (West) Sh. Bajinder Singh, A.O. (West)	Supervisor A.O.	
	12	"Review Sub-Committee" in strategize and deliberine upon delipscal of cases with special statestica to monitoring cases. The nim and object of the Committee is to excession of leadership and peer gouge amongst Judicial (Mikers, Purhermore, the committee is to Mikers Purhermore, the committee will send a monthly report to the Disposal Review Committee of the Houbel Delihi High Court	Judge, Family Court (West) Choef Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member	Judicial Branch



V.	Name of the committee	Name of the Officer	Designated as	Concorned Branch
1.4	Interview Committee footbampuselinent of Support Personal Facilitators from Advocates Practicing for West District.	Ms. Ambika Singh, ASI-02 Society, DLSA Ms. Neelam Nazang, Add. PPRCC Incharge from DCW (Mob. '980791655) (ermil: neelamdew@gmiel.com) Ms. Shasibi Bala, ACP/CAW Cell, Kiri Nagar, Delle (Mob. '9773840376) (ermil: acpenseell@g.mall.com)	Chairperson Member Member Member	DLSA
11	Vigilance Committee	Sh. Virender Kumur Bunsel, Principal Judge, Fransily Court (West) Sh. Manish Khumna, ASJ-04 Sh. Hem Raj, ASJ-08 Chief Metropolitan Magistrate (West)	Chnirperson Member Member Member	Vigilance Branch
13	Computer Committee I Committee to Supervise the Digitization of work, West Distinct on day to day basis, thereby creating that asofficient number of Judicial record/files are made available to the out sourced agency to complete the project I [Ingradation of Computer Data of all Courts of West District	Chief Metropolitan Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member Member Member Member Member Member	Computer Committee (West)
16	To montor compliance with directions of the Hortble High Court of Delhi in case mick Mangh Ningh Vs. State CH. MC No. 4485/2313 dated 10:199-2014.	Sh. Vinod Kumze Gautam, ADJ-07 Chief Metupollitan Magistrate (West) Addl. Chief Metupollitan Magistrate (West) Addl. Chief Metupollitan Magistrate (West) Ms. Shingun, bdM-04 Sh. Suman Pashkerna, ACP (HQ) (M-No: 5990004468) (email: lagaleellwest303@gmail.com) The ACP/HONCrime	Chaisperson Member Member Member	Judicial Branc
12	Deposition Courtrooms Monitoring Communes (VWDCMC) (For West District)	Principal District & Sessions Judge	Nodal Officer Chairperson Member Member Member	General Branch/ VWDC

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

399 /6687... 677 P. //Committee/Gaz./PDJ West/2022 Dated, Delhi the 15/3/2,3

 The Registrar General, Hon'ble High Court of Delhi, New Delhi. The Principal District & Sessions Judge (HQs), Delhi
 The Principal District & Sessions Judge, all district, Delhi/New Delhi.

All the Judicial Officers of West District, Tis Hazari Courts. Delhi.

5. The Sr.A.O.(J), VWDC, Tis Hazari Courts, Delhi (Room No.20-A).

 All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi. 7. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts. Delhi.

8. The PS to the undersigned

The Reader to the undersinged

10. O/o CMM, West District, Tis Hazari Courts, Delhi.

11. Scanning Room No.282, Tis Hazari Courts, Delhi. 12 For unloading on LAYERS.

For uploading on centralized website through LAYERS.

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST DISTRICT)